

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (Cr1.)
9330-9333/2015

No(s).

JYOTI NAGPAL & ANR.

Petitioner(s)

VERSUS

STATE OF U.P. & ANR. ETC. ETC.

Respondent(s)

(with appln. (s) for exemption from filing O.T. and issue of warrant
of arrest of respt. and permission to file lengthy list of dates)

WITH
SLP(Cr1) No. 9275-9276/2015
(With Office Report)

Date : 11/12/2015 These petitions were called on for hearing today.

For Petitioner(s)

Mr.Vinnet Kr.Singh,Adv.
Mr. Abhay Kumar,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld.counsel for the petitioner shall file the affidavit in proof
of dasti service of notice already issued to all the respondents
within four weeks.

List the matter again on 17.02.2016.

Signature Not Verified

Digitally signed by
Sushma Kumari Bajaj
Date: 2015.12.11
16:14:46 TLT
Reason:

(M V RAMESH)
Registrar

SB